

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fourteenth Lok Sabha)

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## TWELFTH REPORT

(Presented on 10.8.2005)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twelfth Report.

2. The Committee met on 8 August, 2005 for:-

- I. Classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.
- II. Allocation of time under rule 294(1)(e) of the Rules of Procedure to three Resolutions given notices of by Shri Brajesh Pathak, Dr. Sebastian Paul, and Shri Ramdas Athawale, M.Ps.

### Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of eighteen Bills shown in Appendices.

4. After considering all aspects of the Bills, the Committee recommend that nine Bills shown in Appendix I be placed in category 'A'. The Committee further recommend that the remaining nine Bills shown in Appendix II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices.

### Allocation of time to Resolutions

5. The Committee recommend allocation of time to three resolutions as follows :-

- |       |  |   |         |
|-------|--|---|---------|
| (i)   | Resolution by Shri Brajesh Pathak regarding free and compulsory education upto higher secondary level.   | - | 2 hours |
| (ii)  | Resolution by Dr. Sebastian Paul regarding legislation for establishing an independent regulatory authority namely the Broadcast Council of India. | - | 2 hours |
| (iii) | Resolution by Shri Ramdas Athawale regarding employment guarantee.   | - | 2 hours |

## Recommendations

6. The Committee recommend that :-

- (i) the classification and allocation of time to eighteen Bills by the Committee, as shown in the Appendices, be agreed to by the House ; and
- (ii) the allocation of time to three resolutions as shown in paragraph 5 above, be agreed to by the House.

NEW DELHI;

*8 August, 2005*

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*17 Sravana, 1927 (Saka)*

CHARNJIT SINGH ATWAL,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

## APPENDIX-I

(See para 4 of the Report)  
(List of Bills placed in category 'A' and allocation of time)

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Compulsory Voting Bill, 2004 by Shri Chandrakant Khaire, M.P.	31 of 2004	A	2 hours
2.	The Private Schools (Regulation) Bill, 2005 by Shri Kashiram Rana, M.P.	51 of 2005	A	2 hours
3.	The Constitution (Amendment) Bill, 2005 ( <u>Insertion of new article 24A</u> ) by Shri Subodh Mohite, M.P.	57 of 2005	A	2 hours
4.	The Constitution (Amendment) Bill, 2005 ( <u>Amendment of article 19</u> ) by Shri Brajesh Pathak, M.P.	84 of 2005	A	2 hours
5.	The Constitution (Amendment) Bill, 2005 ( <u>Insertion of new article 31</u> ) by Shri Brajesh Pathak, M.P.	55 of 2005	A	2 hours
6.	The Forest (Conservation) Amendment Bill, 2005 ( <u>Insertion of new section 3C</u> ) by Shri Bachi Singh Rawat, M.P.	52 of 2005	A	2 hours
7.	The Agricultural Workers Welfare Bill, 2005 by Shri Hannan Mollah, M.P.	87 of 2005	A	2 hours
8.	The Constitution (Amendment) Bill, 2005 ( <u>Insertion of new article 16A</u> ) by Shri Chandrakant Khaire, M.P.	81 of 2005	A	2 hours
9.	The Airlines Regulatory Authority Bill, 2005 by Shri Chandrakant Khaire, M.P.	78 of 2005	A	2 hours

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## APPENDIX-II

(See para 4 of the Report)  
(List of Bills placed in category 'B' and allocation of time)

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Voluntary Organisations (Regulation) Bill, 2005 by Shri Kashiram Rana, M.P.	54 of 2005	B	2 hours
2.	The National Parks Bill, 2005 by Shri Subodh Mohite, M.P.	59 of 2005	B	2 hours
3.	The Backward Areas Development Board Bill, 2005 by Shri Subodh Mohite, M.P.	53 of 2005	B	2 hours
4.	The States Reorganisation Commission Bill, 2005 by Shri Subodh Mohite, M.P.	50 of 2005	B	2 hours
5.	The Constitution (Amendment) Bill, 2005 ( <u>Insertion of new article 16A</u> ) by Shri Brajesh Pathak, M.P.	86 of 2005	B	2 hours
6.	The Constitution (Amendment) Bill, 2005 ( <u>Insertion of new article 21B</u> ) by Shri Brajesh Pathak, M.P.	89 of 2005	B	2 hours
7.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2005 ( <u>Amendment of the Schedule</u> ) by Shri Kiren Rijiju, M.P.	88 of 2005	B	2 hours
8.	The Constitution (Amendment) Bill, 2005 ( <u>Amendment of article 200, etc.</u> ) by Shri Hannan Mollah, M.P.	85 of 2005	B	2 hours
9.	The Constitution (Amendment) Bill, 2005 ( <u>Amendment of article 371</u> ) by Shri Chandrakant Khaire, M.P.	83 of 2005	B	2 hours

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